

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6288  
TO BE ANSWERED ON 12.04.2017**

**INCIDENTS OF CRIME**

**6288. SHRI C.S. PUTTA RAJU:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of incidents of various crimes that occurred in the Railways during the last three years, zone-wise;**
- (b) the information regarding involvement of railway employees as well as others in such incidents;**
- (c) whether complaints regarding negligence in security arrangements and extortion by Railway Protection Force personnel has been rising incessantly and if so, the details thereof; and**
- (d) the details of steps taken to strengthen the security arrangements of railway passengers in last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI RAJEN GOHAIN )**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 6288 BY SHRI C.S. PUTTA RAJU TO BE ANSWERED IN LOK SABHA ON 12.04.2017 REGARDING INCIDENTS OF CRIME**

**(a) & (b): The details of incidents of various crimes reported in Railways and the details of Railway employees as well as others found involved in such crimes during the years 2014, 2015 and 2016 are appended.**

**(c): No, Madam.**

**(d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith. Measures initiated by the Railways to strengthen security over Railways, in coordination with Government Railway Police of respective States include escorting of trains, access control, operationalisation of Security Helpline (182) and Twitter Handle, surveillance over about 344 stations through close circuit television cameras, etc. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**

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**APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 6288 BY SHRI C.S. PUTTA RAJU TO BE ANSWERED IN LOK SABHA ON 12.04.2017 REGARDING INCIDENTS OF CRIME**

**(a) & (b): The details of various crimes registered by Government Railway Police in Railways and the details of Railway employees and other persons involved during the year 2014, 2015 and 2016 are as under:-**

<b>Zonal Railway</b>	<b>Year</b>	<b>Number of case of crimes in Railways registered under Indian Penal Code</b>	<b>Number of Railway employees found involved in such crimes</b>	<b>Number of other persons found involved in such crimes</b>
<b>Central</b>	<b>2014</b>	<b>4461</b>	<b>11</b>	<b>1977</b>
	<b>2015</b>	<b>5555</b>	<b>26</b>	<b>2527</b>
	<b>2016</b>	<b>5829</b>	<b>7</b>	<b>2377</b>
<b>Eastern</b>	<b>2014</b>	<b>846</b>	<b>1</b>	<b>580</b>
	<b>2015</b>	<b>922</b>	<b>4</b>	<b>537</b>
	<b>2016</b>	<b>874</b>	<b>3</b>	<b>414</b>
<b>East Central</b>	<b>2014</b>	<b>1240</b>	<b>17</b>	<b>661</b>
	<b>2015</b>	<b>1093</b>	<b>11</b>	<b>601</b>
	<b>2016</b>	<b>1239</b>	<b>1</b>	<b>314</b>
<b>East Coast</b>	<b>2014</b>	<b>553</b>	<b>1</b>	<b>266</b>
	<b>2015</b>	<b>598</b>	<b>6</b>	<b>231</b>
	<b>2016</b>	<b>693</b>	<b>9</b>	<b>200</b>
<b>Northern</b>	<b>2014</b>	<b>4114</b>	<b>8</b>	<b>2029</b>
	<b>2015</b>	<b>6439</b>	<b>14</b>	<b>2313</b>
	<b>2016</b>	<b>6745</b>	<b>3</b>	<b>2105</b>
<b>North Central</b>	<b>2014</b>	<b>1841</b>	<b>0</b>	<b>117</b>
	<b>2015</b>	<b>2301</b>	<b>2</b>	<b>154</b>
	<b>2016</b>	<b>874</b>	<b>1</b>	<b>122</b>
<b>North Eastern</b>	<b>2014</b>	<b>304</b>	<b>0</b>	<b>93</b>
	<b>2015</b>	<b>571</b>	<b>1</b>	<b>192</b>
	<b>2016</b>	<b>585</b>	<b>1</b>	<b>212</b>
<b>Northeast Frontier</b>	<b>2014</b>	<b>451</b>	<b>1</b>	<b>302</b>
	<b>2015</b>	<b>388</b>	<b>2</b>	<b>298</b>
	<b>2016</b>	<b>507</b>	<b>4</b>	<b>560</b>
<b>North Western</b>	<b>2014</b>	<b>1007</b>	<b>11</b>	<b>545</b>
	<b>2015</b>	<b>1044</b>	<b>11</b>	<b>657</b>
	<b>2016</b>	<b>969</b>	<b>16</b>	<b>658</b>

<b>Zonal Railway</b>	<b>Year</b>	<b>Number of case of crimes in Railways registered under Indian Penal Code</b>	<b>Number of Railway employees found involved in such crimes</b>	<b>Number of other persons found involved in such crimes</b>
<b>Southern</b>	<b>2014</b>	<b>1137</b>	<b>47</b>	<b>985</b>
	<b>2015</b>	<b>1271</b>	<b>53</b>	<b>1049</b>
	<b>2016</b>	<b>1137</b>	<b>33</b>	<b>758</b>
<b>South Central</b>	<b>2014</b>	<b>1767</b>	<b>3</b>	<b>455</b>
	<b>2015</b>	<b>2059</b>	<b>10</b>	<b>557</b>
	<b>2016</b>	<b>2192</b>	<b>2</b>	<b>498</b>
<b>South Eastern</b>	<b>2014</b>	<b>354</b>	<b>1</b>	<b>136</b>
	<b>2015</b>	<b>368</b>	<b>0</b>	<b>118</b>
	<b>2016</b>	<b>606</b>	<b>0</b>	<b>190</b>
<b>South East Central</b>	<b>2014</b>	<b>461</b>	<b>2</b>	<b>311</b>
	<b>2015</b>	<b>581</b>	<b>0</b>	<b>231</b>
	<b>2016</b>	<b>568</b>	<b>0</b>	<b>178</b>
<b>South Western</b>	<b>2014</b>	<b>440</b>	<b>31</b>	<b>414</b>
	<b>2015</b>	<b>432</b>	<b>8</b>	<b>344</b>
	<b>2016</b>	<b>496</b>	<b>8</b>	<b>429</b>
<b>Western</b>	<b>2014</b>	<b>2342</b>	<b>6</b>	<b>1096</b>
	<b>2015</b>	<b>3330</b>	<b>5</b>	<b>1165</b>
	<b>2016</b>	<b>3271</b>	<b>2</b>	<b>1414</b>
<b>West Central</b>	<b>2014</b>	<b>2912</b>	<b>13</b>	<b>1258</b>
	<b>2015</b>	<b>3206</b>	<b>12</b>	<b>1042</b>
	<b>2016</b>	<b>2428</b>	<b>13</b>	<b>548</b>

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